

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2018**

**Dated : 8<sup>th</sup> March, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd.**  
**Versus**

**.... Appellant(s)**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1 to 3

Mr. R. K. Mehta

Ms. Himanshi Andley for R-4

**ORDER**

List the matter for hearing on **12.04.2019**, as agreed by the learned counsel for the Appellant and the Respondent Nos. 1 to 3 and 4.

**(Ravindra Kumar Verma)**  
**Technical Member**

vt/ss

**(Justice N.K. Patil)**  
**Judicial Member**